

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 925 of 2020

In the matter of:

Shyson Thomas

....Appellant

Vs.

**Madhugiri Venkatarayappa
Sudarshan & Anr.**

....Respondents

Present

**For Appellant: Mr. S. Vivekananda, Mr. D. Abhinav Rao &
Mr. Theerthesh BS, Advocates.**

**For Respondents: Mr. Rajesh Gautam, For R-1 & 2.
Mr. Anant Gautam & Mr. Nipun Sharma, Advocates.**

ORDER
(Virtual Mode)

08.03.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondents are also present.

Learned Counsel for the Appellant and Learned Counsel for the Respondents are directed to file their 'Notes of Written Submissions' not exceeding three pages with relevant support of case laws within one week. Further, they are directed to exchange the 'Notes of Written Submissions' with each other through e-mail (soft copy).

Reply Affidavit has been filed.

List this matter on **8th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)